## <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 334 OF 2017

# Dated: 17<sup>th</sup> July, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Assam Power Distribution Company Ltd. Versus				Appellant(s)
ONGC Tripura Power Company Li	mited	& Ors		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Avijit Roy a/w Mr. Choudhury (Rep.)		
Counsel for the Respondent(s)	:	Mr. Parinay D. Shah Ms. Aradjma Tamdpm	for R-	1

#### <u>ORDER</u>

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 01.11.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd